

Disease
(vi) **Need to take urgent steps to check the spread of epidemic in Marathwada district in Maharashtra**

DR. VENKATESH KABDE (Nanded):
Sir, the water supply schemes in Beed, Nanded, Latur and other districts of Marathwada (in Maharashtra) are in a very poor shape and in the recent Monsoon seasons, protracted epidemic of ineffective hepatitis (jaundice) have erupted in these districts, resulting in several deaths due to this disease caused by contaminated water. Thousands of people are still having jaundice and face the threat of being afflicted with intractable and deadly liver diseases. The Maharashtra State Government has not been able to contain the ravages of this disease and the health of people is in danger. Dangerous bacteria were found in 110 samples out of 550 samples of water tested by public health laboratory in Nanded district.

I request the Central Government to intervene and send a Central expert team to investigate into the causes of this serious epidemic and suggest ways and means of prevention and control of disease.

MR. DEPUTY SPEAKER: The house now stands adjourned to meet again at 2 p.m.

13.00 hrs.

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock

The Lok Sabha re-assembled after Lunch at Nine minutes past Fourteen of the Clock

[MR. DEPUTY SPEAKER in the Chair]

STATUTORY RESOLUTION RE. DISAPPROVAL OF THE PREVENTION OF ILLICIT TRAFFIC IN NARCOTIC DRUGS AND PSYCHOTROPIC SUBSTANCES (AMENDMENT) ORDINANCE, 1990;

CONTD

PREVENTION OF ILLICIT TRAFFIC IN NARCOTIC DRUGS AND PSYCHOTROPIC SUBSTANCES (AMENDMENT BILL)
CONTD.

STATUTORY RESOLUTION RE. DISAPPROVAL OF THE CONSERVATION OF FOREIGN EXCHANGE AND PREVENTION OF SMUGGLING ACTIVITIES (AMENDMENT) ORDINANCE, 1990; AND—*CONTD.*

CONSERVATION OF FOREIGN EXCHANGE AND PREVENTION OF SMUGGLING ACTIVITIES (AMENDMENT) BILL
CONTD

MR. DEPUTY SPEAKER: Well, we will take up items 11 to 14 of the Agenda. Shri Surya Narayan Yadav was on his legs. He is not here. Shri Hamendra Singh Banera. Your name is given to me.

SHRI HAMENDRA SINGH BANERA (Bhilwara): Do your like me to speak?

MR. DEPUTY SPEAKER: I don't lime. I don't want you to speak. But you name is here.

Now, Shri Balgopal Mishra.

(Interruptions)

AN HON. MEMBER: What is the subject? *(Interruptions)*

MR. DEPUTY SPEAKER: If you have the agenda with you, you will be discussing the Statutory Resolution and the Bill on Narcotic Drugs and Psychotropic Substances.